## BY E-MAIL ONLY



Court of the Principal District & Sessions Judge, North Goa, Near Panaji Residency, Panaji-Goa. 403 001.

No.DSC/COVID-19/529/2021/3449

Dated: 06th April, 2021.

16 Chaitra, Saka-1942.

## CORRIGENDUM

Read: This office Circular No.DSC/HC-COVID-19/529/2021/3413 dated 06/04/2021.

The words **SOP dated 27/11/2020** on page No.2 appearing at clause No.9 to the above referred circular shall be read as **Circular dated 30/11/2020** of this **Court**.

( Irshad Agha )

Faincipal District Judge and Sessions Judge

North Goa, Panaji-Goa

Copy to:

- 1. The Hon'ble Registrar General, High Court of Bombay, Appellate Side, Mumbai.
- The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
- 3. The Registrar (Adm.) High Court of Bombay at Goa, Panaji.
- 4. The Principal District and Sessions Judge, South Goa, Margao
- 5. The Principal Courts in the North Goa District, with a request to circulate the above said corrigendum dated 06/04/2021 amongst all the Judicial Officers & Staff working under your control, for information and necessary compliance. The same may also be displayed on the notice board of your Court and the Courts at the station, for information of the Advocates, litigants and public in general.
- 6. The Superintendent of Police, North Goa, Panaji, with a request to circulate the above Corrigendum dated 06/04/2021 to the concerned Police Stations.
- 7. The Collector, North Goa, Panaji.
- 8. The Inspector General of Prisons, Panaji, Goa.
- 9. The Directorate of Prosecution, Panaji, Goa.
- 10. The Superintendent of Police, CBI, ACB, Bambolim- Goa.
- 11. The President, Advocate Bar Association, North Goa, Panaji with a request to circulate the above Corrigendum dated 06/04/2021 to the Taluka Bar Associations.
- for information and necessary action.